

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

- 1. Shri Ashok Basu, Chairperson**
- 2. Shri Bhanu Bhushan, Member**
- 3. Shri A.H.Jung, Member**

**Petition No. 67/2003**

**In the matter of**

Bringing Generating station of CPSU's supplying power to single beneficiary State under provision of ABT-Indira Sagar Project.

**ORDER**

In the order dated 13.2.2006, the Commission had constituted one-Member Bench with one of us (Shri Bhanu Bhushan, Member) to make appropriate recommendations on the difficulties in the way of smooth switch over to ABT regime for the Indira Sagar Project owned by Narmada Hydro Development Corporation Ltd. The Bench has submitted his recommendations under order dated 3.7.2006.

2. We direct that a copy of the said order dated 3.7.2006 be sent to the NHDC, MPSEB, GoMP and MPPTCL with a further direction that they may file their views/comments on the recommendations contained in the said order dated 3.7.2006 latest by 31.8. 2006.
3. List this petition on 7.9. 2006 for further directions.

**sd-/  
(A.H.JUNG)  
MEMBER**

**sd-/  
(BHANU BHUSHAN)  
MEMBER**

**sd-/  
(ASHOK BASU)  
CHAIRPERSON**

**New Delhi, dated the 13<sup>th</sup> July 2006**